

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5196  
ANSWERED ON:08.05.2012  
MORE POWER TO NSG  
Dhanaplan Shri K. P.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has any proposal to give more powers to the National Security Guards (NSGs);
- (b) if so, the details thereof;
- (c) whether the Government has any proposal to bring NSG operations under the Unlawful Activities Prevention Act; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (d): The NSG is governed and regulated under the NSG Act 1986. There is no proposal at present for amendment/change in the said Act.